

[*Shri Jaggannath Pahadia*]

Indian Telegraph (First Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 498 in Gazette of India dated the 12th May, 1973, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [*Placed in Library. See No. LT-5258/73.*]

REVIEW AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION, LTD., NEW DELHI, 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

- (1) Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1971-72.
- (2) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-5259/73*]

RE. QUESTION OF PRIVILEGE—
contd.

SHRI SHYAMNANDAN MISHRA
On a point of order, Sir

MR. SPEAKER: The point of order must relate to a business before the House. There is no business before the House. I have passed on to the next item.

SHRI SHYAMNANDAN MISHRA: You are giving a ruling which is at variance with your Direction,

MR. SPEAKER: I know my Directions. I do not agree. (*Interruptions*). I am sorry. It is very difficult to run this Parliament. That matter is disposed of. I have already given my ruling.

SHRI JYOTIRMOY BOSU: It is not acceptable to us, because your ruling contradicts the Rules of Procedure and your Directions.

MR. SPEAKER: You may not accept it, but I have already given my ruling.

SHRI SHYAMNANDAN MISHRA: I would like to go on record to say that the Chair's Ruling is at variance with Direction No. 124A(2) (viii) . . . (*Interruptions*).

MR. SPEAKER: Each party has a right to hold meetings and issue directions to its members.

SHRI H. N. MUKERJEE: Where is the spokesman of the Congress Party? (*Interruptions*)

SHRI JYOTIRMOY BOSU: This is what is given to the people of West Bengal in the name of wheat on their ration cards. . .

SHRI MADHURYA HALDAR (Mathurapur): This sand was found in the bags of wheat given to the people of West Bengal

MR. SPEAKER: I am sorry, I have not allowed it

SHRI MADHURYA HALDAR: I want to produce it before you and the House

श्री भोगेन्द्र झा (जायनगर) दिल्ली
मे जो सासू गैस छोड़ी गई थी उसके बारे में
आपने कहा था कि गृह मंत्री जी वक्तव्य देंगे।
कब वह वक्तव्य आएगा ?

MR. SPEAKER: *Shri Swell.*